

of water. This is a national forum where all these kinds of State quarrels should not be brought and only national considerations should be looked into.

**Mr. Speaker:** What is the question?

**Shrimati Lakshmikanthamma:** About what he had said, I said I would raise a point of order. As far as the question is concerned, there is no dispute. The Koyna project...

**Mr. Speaker:** Now, you are raising a dispute. Shri Girraj Saran Singh.

**Shri Girraj Saran Singh:** May I ask the Minister whether this restriction on the release of water has been entirely due to the fact that the Prime Minister is due to release it ceremoniously?

**Mr. Speaker:** It has nothing to do with this.

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#### WRITTEN ANSWERS TO QUESTIONS

##### Students' Home in Delhi

**\*1382. Shri Kanwar Lal Gupta:** Will the Minister of Education be pleased to state:

(a) whether Government have opened any students' home in Delhi:

(b) if not, the reasons therefor; and

(c) whether it is a fact that there are thousands of students in Delhi who do not have any proper residential accommodation?

**The Minister of Education (Dr. Triguna Sen):** (a) No, Sir.

(b) Residential accommodation is provided by hostels attached to educational institutions, particularly colleges. The remaining students live with their guardians or in the city.

(c) It may be that many students may not have proper residential accommodation. Government do not have any precise data of the numbers.

##### Cut in Sugar quota in Delhi

**\*1388. Shrimati Tarkeshwari Sinha:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether, because of the cut in sugar quota in Delhi, nearly 25,000 persons who work in the aerated water factories are likely to lose their jobs; and

(b) if so, the action Government propose to take in the matter?

**The Minister of Labour and Rehabilitation (Shri Hathi):** (a) No.

(b) Does not arise.

##### Fellowship to Retired Teachers

**\*1391. Shri Onkar Lal Berwa:**  
**Shri Onkar Singh:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that a proposal for granting fellowships to retired teachers is under consideration of Government;

(b) if so, the details of the scheme; and

(c) the number of retired teachers to be benefited therefrom?

**The Minister of Education (Dr. Triguna Sen):** (a) The University Grants Commission is already running a scheme for assisting Universities and Colleges to avail of the services of outstanding teachers who have retired. This scheme was instituted in 1961-62. No other scheme is under consideration of Government.

(b) Under the scheme, universities and colleges are being helped to utilize the services of outstanding teachers, who have crossed the normal age of superannuation but are otherwise fit to continue teaching and research. An honorarium of Rs. 6,000 per annum plus an annual grant of Rs. 1,000 is provided to each teacher. In addition the institution where the teacher works may also give him

assistance upto Rs. 4,000 per annum. The selections are made by a Committee of the University Grants Commission.

Assistance is initially limited to a period of three years and may be extended for two years at a time upto the age of 68 and in exceptional cases it may be extended beyond 68.

The teachers are required to participate in teaching/seminar work for at least six hours per week, in addition to their own research work.

(c) Since the inception of the scheme, 280 awards have been made. At present 173 retired teachers are working under the scheme.

#### Education in U.P.

\*1392. **Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Uttar Pradesh State is comparatively backward in Education;

(b) if so, whether a scheme is being prepared by the Central Government for bringing it to the level of other States; and

(c) if so, the details thereof?

**The Minister of Education (Dr. Triguna Sen):** (a) The development of primary education in general and of girls' education at all stages in Uttar Pradesh is much below the average for all the States.

(b) No, Sir. The Central and the Centrally-sponsored schemes of the Ministry of Education are meant for all States and in implementing them, preference is given to all backward States, including Uttar Pradesh.

(c) Does not arise.

#### Appointment of Civil Servants as Governors

\*1393. **Shri Samar Guha:** Will the Minister of Home Affairs be pleased to state the basic considerations for

the selection of Civil Servants as Governors of States after their retirement?

**The Minister of Home Affairs (Shri Y. B. Chavan):** In making appointment to the high office of Governor, the main consideration is the suitability of an individual.

#### Survey on the Employment position of Engineering Graduates

\*1394. **Shri D. N. Patodia:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that a Comprehensive country-wide survey on the employment position of the Engineering Graduates and diploma-holders has been undertaken by Government;

(b) if so, when the said survey is likely to be completed and the purpose for which it was undertaken; and

(c) whether any interim measures have been devised by Government to better the employment opportunities to the Engineering Graduates and other Engineers?

**The Minister of Labour and Rehabilitation (Shri Hathi):** (a) to (c). A scheme for such a survey has been prepared and the first phase covering the alumni of Roorkee University has recently been launched.

The first phase of the survey at Roorkee is expected to provide the basis for any modifications that may be required in regard to the design, and the questionnaire for the survey. It is, therefore, not possible at this stage to indicate precisely, the date by which the results of the all-India Survey would be available. The main purpose of the survey is to provide factual data regarding the employment conditions of engineers which would assist in the planning of engineering education;